# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO 863 TO BE ANSWERED ON FEBRUARY 06, 2020

### **INVESTMENTS UNDER PMAY**

### No. 863. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total amount of investments made under the Pradhan Mantri Awas Yojana (PMAY) in the country especially in Maharashtra till date and the number of houses constructed along with the details thereof;
- (b) whether the Government has allowed additional investment for the construction of affordable houses forthe poor people in urban areas under the PMAY duringthe first four months of the current financial year and if so, the details thereof;
- (c) the number of the poor in the urban areas who are likely to get benefited from it and the names of such States which are likely to receive funds;
- (d) whether the Government has granted permission for the construction of these houses under three components of the Urban Housing Mission and if so,the details thereof; and
- (e) the details of the other steps taken to provide affordable houses to all the urban poor in a time bound manner throughout the country?

#### **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

## (SHRI HARDEEP SINGH PURI)

- (a) The details are at Annexure I.
- (b)&(c) Yes Sir. The State/UT-wise details are at Annexure II.
- (d) Yes Sir. Sanctions for construction of houses have been given under four components of Pradhan Mantri Awas Yojana (Urban). Details are at Annexure II.
- (e) To provide affordable housing to all eligible urban poor in a time bound manner, Government, under its Technology sub-Mission, has launched Global Housing Technology Challenge India (GHTC - India) to short list alternate and innovative technologies to fast track construction of houses. Use of Space **Geo-fencing** technologies for **Geo-tagging** and is encouraged to monitor various stages of construction of houses. Central Sanction and Monitoring Committee (CSMC) also reviews the progress of the Mission regularly in its meetings. In addition, Ministry also monitors progress of the mission through periodic review meetings, video conferences and field visits. States/ UTs are required to transfer funds directly to beneficiaries in DBT mode to enable time bound completion of houses under **Beneficiary Led Construction (BLC) component.**

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## Investments made under the Pradhan Mantri Awas Yojana (Urban) in the State of Maharashtra

## **Physical and Financial progress**

Sr. No.	Particulars	PMAY (U) All India	Maharashtra	
1	Project(s) Approved (Nos)	21,566	1,014	
2	Investment (Central, State & Beneficiary) (Rs in Cr.)	6,16,331.55	1,05,633.79	
3	Central Assistance Sanctioned (Rs in Cr.)	1,63,160.86	18,312.17	
4	Central Assistance Released (Rs in Cr.)	63,676.50	5,666.23	
5	Houses Sanctioned (Nos)	1,03,22,560	11,77,084	
6	Houses Grounded for Construction (Nos)	60,50,991	4,74,017	
7	Constructions of Houses Completed/ Delivered (Nos)	32,07,573	2,78,233	

## State/UT wise details of Investment approved for construction of houses along with Central assistance committed thereto during the first four months of the Current Financial Year (2019-20) i.e April to July, 2019 under PMAY (U)

				Houses sanctioned (Nos)			
S.No.	State/UT	Investment (Rs in Cr.)	Central Assistance Sanctioned (Rs in Cr.)	(In-situ Slum Redevelopment (ISSR)	Beneficiary Led Construction (BLC)	Credit Linked Subsidy Scheme (CLSS)	Affordable Housing in Partnership (AHP)
1	A&N Island (UT)	-	-	-	-	-	-
2	Andhra Pradesh	509.99	71.34	-	-	3,084	-
3	ArunachalPradesh	-	-	-	-	-	-
4	Assam	609.81	324.69	-	21,499	104	-
5	Bihar	899.96	222.89	-	13,165	1,004	-
6	Chandigarh (UT)	8.59	0.77	-	-	35	-
7	Chhattisgarh	542.64	222.40	-	12,738	1,494	-
8	D&N Haveli(UT)	21.85	4.69	-	-	195	-
9	Daman & Diu (UT)	4.14	0.96	-	-	42	-
10	Delhi(UT)	239.67	32.51	-	-	1,379	-
11	Goa	20.50	2.44	-	-	99	-
12	Gujarat	5,190.27	1,064.48	-	13,069	19,530	26,838
13	Haryana	625.33	90.41	-	-	1,658	3,808
14	HimachalPradesh	11.43	1.69	-	-	79	-
15	Jammu & Kashmir	6.23	1.33	-	-	72	-
16	Jharkhand	850.89	311.86	-	19,333	837	-
17	Karnataka	897.16	98.76	-	-	4,533	-
18	Kerala	158.45	35.95	-	-	1,595	-
19	Ladakh (UT)	-	-	-	-	-	-
20	Lakshadweep (UT)	-	-	-	-	-	-
21	Madhya Pradesh	663.37	149.43	-	-	6,127	-
22	Maharashtra	5,311.83	889.42	-	25,006	15,977	8,734
23	Manipur	-	-	-	-	-	-
24	Meghalaya	93.65	36.40	-	2,422	3	-
25	Mizoram	1.16	0.29	-	-	17	-
26	Nagaland	119.10	44.77	-	2,983	3	-
27	Odisha	85.57	12.94	-	-	605	-
28	Puducherry(UT)	6.23	1.28	-	-	57	-
29	Punjab	192.11	34.45	-	-	1,567	-
30	Rajasthan	791.96	189.90	-	4,947	5,668	-
31	Sikkim	0.27	0.07	-	-	3	-
32	TamilNadu	1,654.45	364.30	-	10,350	4,069	7,704
33	Telangana	718.58	88.99	-	-	3,778	-
34	Tripura	4.17	0.69	-	-	31	-
35	Uttar Pradesh	8,211.43	3,024.92	-	1,87,740	5,884	4,306
36	Uttarakhand	97.77	20.35	-	-	799	-
37	West Bengal	1,600.92	478.78	-	26,393	3,373	192
Total 30,149.47							

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